

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 26330/2014

SURAT SINGH

Petitioner(s)

VERSUS

HARYANA BREWERIES LTD

Respondent(s)

(ONLY S.L.P. (C) NO 19907 OF 2015 IS LISTED BEFORE LD. REGISTRAR COURT)

WITH SLP(C) No. 19907/2015 (IV-B)

Date : 28-02-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. S. N. Bhat, AOR

For Respondent(s) Mr. Ashok Mathur, AOR

UPON hearing the counsel the Court made the following
O R D E RSLP(C) NO. 19907 OF 2015

Respondent No.1 is common as sole respondent in connected matter, i.e., SLP(C) No. 19906/2015 and is represented, as such service is deemed to be complete but none has entered appearance.

Service is complete on respondent nos. 2, 3, 8-10, 15-17, 21, 22, 24-28, 32-34, 37, 39, 42-44, 48, 50, 52 and 53 but none has entered appearance so far.

Respondent nos. 5, 6, 11, 18, 38, 45 and 46 have been deleted from the array of parties vide Order dated 11.01.2017 and respondent nos. 4, 7, 12-14, 19, 20, 23, 29-31, 35, 36, 40-41, 47, 49, 51 and 54 have been deleted from the array of parties vide Order dated 02.01.2019. Cause title has been amended.

Registry to process the matter for listing before the Hon'ble Court as per Rules.

ANIL LAXMAN PANSARE
Registrar